CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Date of Order: 29.3.2012

Petition No. 152/TT/2011

IN THE MATTER OF

Provisional transmission tariff for (i) combined assets of 400/220 kV Pune S/S with Bus Reactor and bays for LILO of Kalwa -Lonikhand D/C at Pune, Solapur S/S with Bus Reactor and Bays for LILO of Solapur - Karad and Solapur Kolhapur along with Reactors & 400 kV Bays for Solapur - Parli D/C (WRTML) line at Solapur S/S and Parli S/S (ii) combined assets of (i) & 400 kV Bays for Solapur - Kolhapur D/C (WRTML) line at Kolhapur (MSETCL) S/S, 400 kV Bays for Pune - Parli D/C (WRTML) line at Pune S/S and Parli S/S , 400 kV Bays for Pune - Aurangabad D/C (WRTML) line at Pune S/S and Aurangabad S/S under WRSS -II, Set B Scheme of Western Region for tariff block 2009-14 period

Petition No. 58/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for 765/400 Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3X80 MVAR Switchable Line Reactor, 3X80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto- transformer 1 & 2 under WRSS X Scheme in Western Region for tariff block 2009-14 Period

Petition No. 62/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for Extension of 765/400 kV Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni CKt-2 with 3X80 MVAR Switchable Line Reactor and 765/400 KV, 1500 MVA Auto-transformer 3 under WRSS XI Scheme in WR for tariff block 2009-14 period

Petition No. 64/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for combined assets of (i) Combined asset of 400 kV D/C Mundra-Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension), 400 kV D/C Bachao-Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S, 400 kV D/C Mundra-Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S & 400 kV D/C Mundra-Jetpur line with associated bays at Jetpur S/S (GETCO), (ii) Combined asset of New 400/220 kV Bachau Substation (Gujarat) and 1*63 MVAR Bus Reactor at Bachau Sub-station (New) along with associated bays, 400 KV Gandhar (NTPC)-Navsari line along with associated bays at Gandhar (NTPC) and Navsari (GIS) S/S, Navsari GIS S/S(New) and (iii) Combined asset of 400/220 kV ICT-1 at Bachau Sub-station along with associated 400 kV and 220 kV bays, 400/220 kV ICT-2 at Bachchau Sub-station along with associated 400 kV and 220 kV bays, LILO of 220 kV D/C Kawas- Navsari line at Navsari GIS S/S and 400/220 kV ICT-I and ICT-II along with associated bays at Navsari GIS S/S under ATS for Mundra (4000 MW) UMPP

Petition No. 72/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for Combined assets for (i) Combined assets of establishment of 765/400 kV Wardha S/S with 1500 MVA ICT 1, 240 MVAR bus reactor and switchable 240 MVAR line reactor at Seoni, bays for Seoni-Wardha Ckt 2 at Wardha S/S and Seoni S/S 765/400 kV 1500 MVA ICT 3 with base at Wardha S/S, 400/220 kV Bachchau Sub-station (Gujarat) and 1*63 MVAR Bus Reactor at Bachchau Sub-station (New) along with associated bays, 400 kV Gandhar (NTPC)- Navsari line along with associated bays at Gandhar (NTPC) and Navsari (GIS) S/S, Navsari GIS S/S

(New) & (ii) combined assets of (i) & 765/400 kV 1500 MVA ICT 2 at Wardha S/S with bays & bay extension at 765 kV Seoni S/S & Wardha S/S for 765 Seoni- Wardha Ckt-I along with switchable Line Reactor at Seoni and under ATS for Mundra (4000 MW) UMPP for the period from date of commercial operation to 31.3.2014

Petition No. 78/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for 765 kV S/C Seoni-Wardha TL under WRSS-II, Set A Scheme of Western Region from date of commercial operation to 31.3.2014

Petition No. 85/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for 400/220 kV New GIS S/S at Navi Mumbai along with LILO of Lonikhand-Kalwa TL under WRSS-V Transmission System in WR Region for the period from date of commercial operation to 31.3.2014

Petition No. 86/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for (i) Vindhyachal IV- Vindhyachal pooling station 400 kV D/C (QUAD) (Bypassing Vindhyachal Pooling Station) TL , (ii) 400 kV D/C Sasan –Vindhyachal pooling transmission line associated with Vindhyachal IV and Rihand III (1000 MW) generation project (under interim/ contingency arrangement for power evacuation) in Western Region for tariff block 2009-14 period

Petition No. 94/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S along with associated bays at Rajgarh S/S under 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S Scheme of Western Region from date of commercial operation to 31.3.2014

Petition No. 95/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for (i) LILO of 400 kV D/C Vindhyachal- Jabalpur Ckt 3 & 4 TL at Sasan, (ii) 765 kV S/C Sasan-Satna Ckt-1 TL (initially charged at 400 KV level), along with associated bays at Satna (under contingency plan for power evacuation of NTPC-VSTPP#4 Generation Project), (iii) 765 kV S/C Satna-Bina Ckt # 1 TL (initially charged at 400 kV level) along with bays at Satna and Bina S/S (under contingency plan for power evacuation of NTPC-VSTPP # 4 Generation Project), (iv) 765 kV S/C Bina-Indore TL (initially charged at 400 kV level) along with associated bays at Bina S/S (Bypassing Indore (new- POWERGRID) S/S {under contingency plan for power evacuation of NTPC-VSTPP# 4 Generation Project}) and (v) 400 D/C (quad) Indore (new)-Indore (MPPTCL)TL along with associated bays at Indore (MPPTCL) SS Bypassing Indore (New POWERGRID) SS for interconnection with Bina-Indore Line {under contingency plan for power evacuation of NTPC-VSTPP# 4 Generation Project} associated with Sasan UMPP TS in Western Region for tariff block 2009-14 period

Petition No. 103/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for 400 kV D/C (QUAD) Mauda-Wardha TL with associated bays at Wardha S/S under Mauda TS in Western Region for tariff block 2009-14 period

Petition No. 104/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for (i) 400 kV D/C Mundra - Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) and 400 kV D/C Bachao - Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S, 400kV D/C Mundra - Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S under ATS for Mundra (4000MW) UMPP for the period from DOCO to 31.3.2014

Petition No. 107/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for (i) One Ckt of part of 400 KV Korba- Birsinghpur D/C line (from Korba Gantry to LILO point) Loc.- 179/2 of Balco TPS, (ii) Combined Assets of (i) & One Ckt of Part of 400kV Korba- Birsinghpur D/C line (from Korba Gantry to LILO point) Loc.-179/2 along with bay at Korba and D/C line from Loc 179/2 to 176/0 of Vandana TPS & (iii) Combined Assets of (ii) & Balance portion of 400 kV D/C Korba-Birsinghpur TL (from LILO point 176/0 (take off for Vandana Vidyut) to Birsinghpur (MP) under WRSS-II, Set D Scheme of Western Region for tariff block 2009-14 period

Petition No. 109/TT/2012

AND IN THE MATTER OF

Provisional transmission tariff for (i) ICT III at 400/220 kV Pune S/S along with associated bays (ii) Combined Assets of ICT III at 400/220 kV Pune S/S along with associated bays and ICT III at Wardha S/S along with associated bays under WRSS VI Scheme in Western Region for tariff block 2009-14 period

AND
IN THE MATTER OF

Power Grid Corporation of India Limited, Gurgaon ….**Petitioner**

Vs

1. NTPC Ltd., New Delhi
2. Madhya Pradesh Power Trading Co. Ltd., Jabalpur
3. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
4. Gujarat Urja Vikas Nigam Ltd., Vadodara
5. Electricity Department, Govt. of Goa, Panaji
6. Electricity Department, Admn. of Daman & Diu, Daman
7. Electricity Department, Admn. of Dadra Nagar Haveli, Silvassa
8. Chhattisgarh State Electricity Board, Raipur
9. Madhyapradesh Audyogik Kendra, Indore
10. Bharat Aluminium Co. Ltd., New Delhi
11. Vandana Vidyut Ltd., Raipur
12. Punjab State Electricity Board, Patiala
13. Haryana Power Purchase Centre, Panchkula
14. Rajasthan Power Procurement Centre, Jaipur
15. Ajmer Vidyut Vitran Nigam Ltd., Jaipur
16. Jodhpur Vidyut Vitran Nigam Ltd., Jaipur
17. Jaipur Vidyut Vitran Nigam Ltd., Jaipur
18. Coastal Gujarat Power Ltd, Mumbai
19. Himachal Pradesh State Electricity Board, Shimla
20. Power Development Department, Govt. of Jammu & Kashmir, Jammu
21. Uttar Pradesh Power Corporation Ltd., Lucknow
22. Delhi Transco Ltd., New Delhi
23. BSES Yamuna Power Ltd., New Delhi
24. BSES Rajdhani Power Ltd., New Delhi
25. North Delhi Power Ltd., New Delhi
26. Chandigarh Admn., Chandigarh
27. Uttarakhand Power Corporation Ltd., Dehradun
28. North Central Railway, Allahabad
29. New Delhi Municipal Council, New Delhi
30. Sasan Power Ltd., Navi Mumbai ...**Respondents**

ORDER

In these petitions, the petitioner, Power Grid Corporation of India Limited (PGCIL) has sought approval for tariff in respect of its various transmission system in

Western Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, as amended from time to time (hereinafter referred to as "the 2009 regulations"). Further, the petitioner has requested, to approve provisional tariff as per the 2009 regulations.

2. Regulation 5 of the 2009 regulations provides as under:-

> ***"Application for determination of tariff.*** *(1) The generating company or the transmission licensee, as the case may be, may make an application for determination of tariff in accordance with Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, as amended from time to time or any statutory re-enactment thereof, in respect of the units of the generating station or the transmission lines or sub-stations of the transmission system, completed or projected to be completed within six months from the date of application.*
>
> *(2) The generating company or the transmission licensee, as the case may be, shall make an application as per* ***Appendix I*** *to these regulations, for determination of tariff based on capital expenditure incurred duly certified by the auditors or projected to be incurred up to the date of commercial operation and additional capital expenditure incurred duly certified by the auditors or projected to be incurred during the tariff period of the generating station or the transmission system:*
>
> *Provided that in case of an existing project, the application shall be based on admitted capital cost including any additional capitalization already admitted up to 31.3.2009 and estimated additional capital expenditure for the respective years of the tariff period 2009-14:*
>
> *Provided further that application shall contain details of underlying assumptions for projected capital cost and additional capital expenditure, where applicable.*
>
> *(3) In case of the existing projects, the generating company or the transmission licensee, as the case may be, shall continue to provisionally bill the beneficiaries or the long-term customers with the tariff approved by the Commission and applicable as on 31.3.2009 for the period starting from 1.4.2009 till approval of tariff by the Commission in accordance these regulations:*
>
> *Provided that where the tariff provisionally billed exceeds or falls short of the final tariff approved by the Commission under these regulations, the generating company or the transmission licensee, as the case may be, shall refund to or recover from the beneficiaries or the transmission customers, as the case may be, within six months along with simple interest at the following rates for the period from the date of provisional billing to the date of issue of the final tariff order of the Commission:*
>
> *(i) SBI short-term Prime Lending rate as on 1.4.2009 for the year 2009-10.*
> *(ii) SBI Base Rate as on 1.7.2010 plus 350 basis points for the year 2010-11.*
> *(iii) Monthly average SBI Base Rate from 1.7.2010 to 31.3.2011 plus 350 basis points for the year 2011-12.*

(iv) Monthly average SBI Base Rate during previous year plus 350 basis points for the year 2012-13 and 2013-14.

Provided that in cases where tariff has already been determined on the date of issue of this notification, the above provisions, to the extent of change in interest rate, shall be given effect to by the parties themselves and discrepancy, if any, shall be corrected at the time of truing up."

(4) Where application for determination of tariff of an existing or a new project has been filed before the Commission in accordance with clauses (1) and (2) of this regulation, the Commission may consider in its discretion to grant provisional tariff upto 95% of the annual fixed cost of the project claimed in the application subject to adjustment as per proviso to clause (3) of this regulation after the final tariff order has been issued:

Provided that recovery of capacity charge and energy charge or transmission charge, as the case may be, in respect of the existing or new project for which provisional tariff has been granted shall be made in accordance with the relevant provisions of these regulations."

3. As per Regulation 5(4) of the 2009 regulations, the Commission may in its discretion grant provisional tariff if an application has been filed under Regulation 5(1) and (2) of the 2009 regulations. Regulation 5(1) of the 2009 regulations provides that the application for tariff should be made in accordance with the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004 (hereinafter referred to as "2004 regulations"). Regulation 5(2) of 2009 regulations provides that the application shall be made as per Appendix to the 2009 regulations.

4. The petitioner has made the application as per the Appendix to the 2009 regulations. The petitioner has also complied with the requirements of 2004 regulations, such as service of the copy of the application on the beneficiaries, publication of notice and web hosting of the application, etc.

5. In exercise of power under Regulation 5(4) of the 2009 regulations, we have decided to grant provisional tariff to the petitioner for its transmission assets mentioned in the cause title of this order pending determination of the final tariff. The details of tariff claimed by the petitioner and provisional tariff awarded by the Commission are given in ***Annexure I*** to ***Annexure XIV*** of this order. While deciding the admissibility of provisional tariff, the Commission has categorized the assets on the basis of the vintage, time overrun, quantum of additional capital expenditure claimed, etc and has applied a reasonable percentage to the annual transmission charges claimed, to arrive at the provisional tariff.

6. With effect from 1.7.2011, the provisional tariff allowed in this order shall be applicable from the date of commercial operation (DOCO) of the transmission system and the billing, collection and disbursement of the transmission charges shall be governed by the provisions of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010.

7. The provisional transmission charges allowed in this order shall be subject to adjustment as per Regulation 5(4) of the 2009 regulations.

Sd/-	Sd/-	Sd/-	Sd/-
(M. DEENA DAYALAN)	**(S. JAYARAMAN)**	**(V.S. VERMA)**	**(Dr. PRAMOD DEO)**
MEMBER	**MEMBER**	**MEMBER**	**CHAIRPERSON**

Annexure-I

Petition No. 152/TT/2011

Provisional transmission tariff for (i) combined assets of 400/220 kV Pune S/S with Bus Reactor and bays for LILO of Kalwa -Lonikhand D/C at Pune, Solapur S/S with Bus Reactor and Bays for LILO of Solapur - Karad and Solapur Kolhapur along with Reactors & 400 kV Bays for Solapur - Parli D/C (WRTML) line at Solapur S/S and Parli S/S (ii) combined assets of (i) & 400 kV Bays for Solapur - Kolhapur D/C (WRTML) line at Kolhapur (MSETCL) S/S, 400 kV Bays for Pune - Parli D/C (WRTML) line at Pune S/S and Parli S/S , 400 kV Bays for Pune - Aurangabad D/C (WRTML) line at Pune S/S and Aurangabad S/S under WRSS -II, Set B Scheme of Western Region for tariff block 2009-14 period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
(i) Combined assets of 400/220 kV Pune S/S with Bus Reactor & Bays for LILO of Kalwa - Lonikhand D/C at Pune, Solapur S/S with Bus Reactor & Bays for LILO of Solapur-Karad & Solapur-Kolhapur alongwith Reactors, & for 400kV Bays for Solapur-Parli D/C (WRTML) line at Solapur S/S & Parli S/S	1.9.2011	1610.76	2738.27	2878.93
(ii) Combined assets of (i) & 400 kV Bays for Solapur-Kolhapur D/C (WRTML) line at Kolhapur (MSETCL) S/S, 400 kV Bays for Pune- Parli D/C (WRTML) line at Pune S/S and Parli S/S, 400 kV Bays for Pune-Aurangabad D/C (WRTML) line at Pune S/S and Aurangabad S/S.	1.9.2011	2159.52	4097.14	4289.96

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
(i) Combined assets of 400/220 kV Pune S/S with Bus Reactor & Bays for LILO of Kalwa - Lonikhand D/C at Pune, Solapur S/S with Bus Reactor & Bays for LILO of Solapur-Karad & Solapur-Kolhapur alongwith Reactors, & for 400kV Bays for Solapur-Parli D/C (WRTML) line at Solapur S/S & Parli S/S	1.9.2011	1449.68	2464.44	2591.04
(ii) Combined assets of (i) & 400 kV Bays for Solapur-Kolhapur D/C (WRTML) line at Kolhapur (MSETCL) S/S, 400 kV Bays for Pune- Parli D/C (WRTML) line at Pune S/S and Parli S/S, 400 kV Bays for Pune-Aurangabad D/C (WRTML) line at Pune S/S and Aurangabad S/S.	1.9.2011	1943.57	3687.43	3860.96

Annexure-II

Petition No. 58/TT/2012

Provisional transmission tariff for 765/400 Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3X80 MVAR Switchable Line Reactor, 3X80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto- transformer 1 & 2 under WRSS X Scheme in Western Region for tariff block 2009-14 Period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
765/400 Bilaspur Pooling Station (Near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3x80 MVAR Switchable Line Reactor, 3x80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto-transformer 1&2	1.3.2012	618.70	8227.17	8658.28

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission asset are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
765/400 Bilaspur Pooling Station (Near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3x80 MVAR Switchable Line Reactor, 3x80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto-transformer 1&2	1.3.2012	556.83	7404.45	7792.45

Annexure-III

Petition No. 62/TT/2012

Provisional transmission tariff for Extension of 765/400 kV Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni CKt-2 with 3X80 MVAR Switchable Line Reactor and 765/400 KV, 1500 MVA Auto-transformer 3 under WRSS XI Scheme in WR for tariff block 2009-14 period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
Extension of 765/400 kV Bilaspur Pooling Station (Near Sipat) alongwith LILO of Sipat-Seoni Ckt.-2 with 3x80 MVAR switchable line Reactor & 765/400 kV, 1500 MVA Auto Transformer 3	1.3.2012	239.32	3168.80	3244.75

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
Extension of 765/400 kV Bilaspur Pooling Station (Near Sipat) alongwith LILO of Sipat-Seoni Ckt.-2 with 3x80 MVAR switchable line Reactor & 765/400 kV, 1500 MVA Auto Transformer3	1.3.2012	215.39	2851.92	2920.27

Annexure-IV

Petition No. 64/TT/2012

Provisional transmission tariff for combined assets of (i) Combined asset of 400 kV D/C Mundra-Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension), 400 kV D/C Bachao-Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S, 400 kV D/C Mundra-Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S & 400 kV D/C Mundra-Jetpur line with associated bays at Jetpur S/S (GETCO), (ii) Combined asset of New 400/220 kV Bachau Substation (Gujarat) and 1*63 MVAR Bus Reactor at Bachau Sub-station (New) along with associated bays, 400 KV Gandhar (NTPC)-Navsari line along with associated bays at Gandhar (NTPC) and Navsari (GIS) S/S, Navsari GIS S/S(New) and (iii) Combined asset of 400/220 kV ICT-1 at Bachau Sub-station along with associated 400 kV and 220 kV bays, 400/220 kV ICT-2 at Bachchau Sub-station along with associated 400 kV and 220 kV bays, LILO of 220 kV D/C Kawas- Navsari line at Navsari GIS S/S and 400/220 kV ICT-I and ICT-II along with associated bays at Navsari GIS S/S under ATS for Mundra (4000 MW) UMPP

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
Combined Asset I of 400 kV D/C Mundra-Jetpur line with associated bays at Jetpur S/S (Getco), 400 kV D/C Bachao-Ranchodpura TL with associated bays at Bachau Ranchodpura S/S, and 400 kV D/C Mundra-Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S	1.3.2012	2211.33	27889.75	28650.01
Combined Asset II : 400 kV Gandhar-Navsari line along with associated bays at gandhar and Navsari (GIS) S/S, Navsari GIS S/S (New), and New 400/220 kV Bachchau S/S (Gujarat) and 1*63 MVAR Bus Reactor at Bachchau S/S (New) along with associated bays	1.3.2012	379.66	4803.89	4976.50

Combined Asset III of 400/220 kV ICT-1 at Bachau Sub-station along with associated 400 kV and 220 kV bays, 400/220 kV ICT-2 at Bachchau Sub-station along with associated 400 kV and 220 kV bays, LILO of 220 kV D/C Kawas- Navsari line at Navsari GIS S/S and 400/220 kV ICT-I and ICT-II along with associated bays at Navsari GIS S/S	1.3.2012	256.59	3303.09	3395.63

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	**Anticipated DOCO/DOCO**	**2011-12 (Pro-rata)**	**2012-13**	**2013-14**
Combined Asset I of 400 kV D/C Mundra-Jetpur line with associated bays at Jetpur S/S (Getco), 400 kV D/C Bachao-ranchodpura TL with associated bays at Bachau Ranchodpura S/S, and 400 kV D/C Mundra-Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S	1.3.2012	1990.20	25100.78	25785.01
Combined Asset II : 400 kV Gandhar-Navsari line along with associated bays at gandhar and Navsari (GIS) S/S, Navsari GIS S/S (New), and New 400/220 kV Bachchau S/S (Gujarat) and 1*63 MVAR Bus Reactor at Bachchau S/S (New) along with associated bays	1.3.2012	341.69	4323.50	4478.85
Combined Asset III of 400/220 kV ICT-1 at Bachau Sub-station along with associated 400 kV and 220 kV bays, 400/220 kV ICT-2 at Bachchau Sub-station along with associated 400 kV and 220 kV bays, LILO of 220 kV D/C Kawas- Navsari line at Navsari GIS S/S and 400/220 kV ICT-I and ICT-II along with associated bays at Navsari GIS S/S	1.3.2012	230.93	2972.78	3056.07

Annexure-V

Petition No. 72/TT/2012

Provisional transmission tariff for Combined assets for (i) Combined assets of establishment of 765/400 kV Wardha S/S with 1500 MVA ICT 1, 240 MVAR bus reactor and switchable 240 MVAR line reactor at Seoni, bays for Seoni-Wardha Ckt 2 at Wardha S/S and Seoni S/S 765/400 kV 1500 MVA ICT 3 with base at Wardha S/S, 400/220 kV Bachchau Sub-station (Gujarat) and 1*63 MVAR Bus Reactor at Bachchau Sub-station (New) along with associated bays, 400 kV Gandhar (NTPC)- Navsari line along with associated bays at Gandhar (NTPC) and Navsari (GIS) S/S, Navsari GIS S/S (New) & (ii) combined assets of (i) & 765/400 kV 1500 MVA ICT 2 at Wardha S/S with bays & bay extension at 765 kV Seoni S/S & Wardha S/S for 765 Seoni- Wardha Ckt-I along with switchable Line Reactor at Seoni and under ATS for Mundra (4000 MW) UMPP for the period from date of commercial operation to 31.3.2014

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	**Anticipated DOCO/DOCO**	**2011-12 (Pro-rata)**	**2012-13**	**2013-14**
Asset-1: (i) 765/400 kV Wardha S/S with 1500 MVA ICT-I, 240 MVAR Bus Reactor and Switchable 240 MVAR Line Reactor at Seoni, Bays for Seoni-Wardha Ckt.-2 at Wardha S/S & Seoni S/S & (ii). 765/400 kV 1500 MVA ICT-III at Wardha S/S with bays	1.3.2012	992.69	Clubbed below	
Asset-2: (i). Bay Extension at 765 kV Seoni S/S & Wardha S/S for 765 Seoni-Wardha Ckt.-1 alongwith switchable line Reactor at Seoni & (ii). 765/400 kV 1500 MVA ICT-II at Wardha S/S with bays	1.4.2012	Nil	16286.00	17012.29

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
Asset-1: (i) 765/400 kV Wardha S/S with 1500 MVA ICT-I, 240 MVAR Bus Reactor and Switchable 240 MVAR Line Reactor at Seoni, Bays for Seoni-Wardha Ckt.-2 at Wardha S/S & Seoni S/S & (ii) 765/400 kV 1500 MVA ICT-III at Wardha S/S with bays	1.3.2012	893.42	Clubbed below	
Asset-2: (i). Bay Extension at 765 kV Seoni S/S & Wardha S/S for 765 Seoni-Wardha Ckt.-1 alongwith switchable line Reactor at Seoni & (ii). 765/400 kV 1500 MVA ICT-II at Wardha S/S with bays	1.4.2012	Nil	14657.40	15311.06

Annexure-VI

Petition No. 78/TT/2012

Provisional transmission tariff for 765 kV S/C Seoni-Wardha TL under WRSS-II, Set A Scheme of Western Region from date of commercial operation to 31.3.2014

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
765 kV S/C Seoni-Wardha TL	1.3.2012	597.08	7271.88	7256.13

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
765 kV S/C Seoni-Wardha TL	1.3.2012	507.52	6181.10	6167.71

Annexure-VII

Petition No. 85/TT/2012

Provisional transmission tariff for 400/220 kV New GIS S/S at Navi Mumbai along with LILO of Lonikhand-Kalwa TL under WRSS-V Transmission System in WR Region for the period from date of commercial operation to 31.3.2014

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2012-13	2013-14
400/220 kV New GIS S/S at Navi Mumbai alongwith LILO of Lonikhand-Kalwa under WRSS-V	1.4.2012	4104.70	4190.36

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2012-13	2013-14
400/220 kV New GIS S/S at Navi Mumbai alongwith LILO of Lonikhand-Kalwa under WRSS-V	1.4.2012	3489.00	3561.81

Annexure-VIII

Petition No. 86/TT/2012

Provisional transmission tariff for (i) Vindhyachal IV- Vindhyachal pooling station 400 kV D/C (QUAD) (Bypassing Vindhyachal Pooling Station) TL , (ii) 400 kV D/C Sasan –Vindhyachal pooling transmission line associated with Vindhyachal IV and Rihand III (1000 MW) generation project (under interim/ contingency arrangement for power evacuation) in Western Region for tariff block 2009-14 period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-rata)	2012-13	2013-14
(i) 400 kV D/C (QUAD) Vindhyachal IV- Vindhyachal pooling Station TL	1.3.2012	114.94	1592.09	1721.69
(ii) 400 kV D/C Sasan- Vindhyachal Pooling TL	1.3.2012	11.90	168.19	181.92

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-rata)	2012-13	2013-14
(i) 400 kV D/C (QUAD) Vindhyachal IV- Vindhyachal pooling Station TL	1.3.2012	103.45	1432.88	1549.52
(ii) 400 kV D/C Sasan- Vindhyachal Pooling TL	1.3.2012	10.71	151.37	163.73

Annexure-IX

Petition No. 94/TT/2012

Provisional transmission tariff for 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S along with associated bays at Rajgarh S/S under 125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S Scheme of Western Region from date of commercial operation to 31.3.2014

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2012-13	2013-14
125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S alongwith associated bays at Rajgarh S/S	1.5.2012	172.20	207.46

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2012-13	2013-14
125 MVAR Bus Reactor at 400/220 kV Rajgarh S/S alongwith associated bays at Rajgarh S/S	1.5.2012	154.98	186.71

Annexure-X

Petition No. 95/TT/2012

Provisional transmission tariff for (i) LILO of 400 kV D/C Vindhyachal- Jabalpur Ckt 3 & 4 TL at Sasan, (ii) 765 kV S/C Sasan-Satna Ckt-1 TL (initially charged at 400 KV level), along with associated bays at Satna (under contingency plan for power evacuation of NTPC-VSTPP#4 Generation Project), (iii) 765 kV S/C Satna-Bina Ckt # 1 TL (initially charged at 400 kV level) along with bays at Satna and Bina S/S (under contingency plan for power evacuation of NTPC-VSTPP # 4 Generation Project), (iv) 765 kV S/C Bina-Indore TL (initially charged at 400 kV level) along with associated bays at Bina S/S (Bypassing Indore (new- POWERGRID) S/S {under contingency plan for power evacuation of NTPC-VSTPP# 4 Generation Project}) and (v) 400 D/C (quad) Indore (new)-Indore (MPPTCL)TL along with associated bays at Indore (MPPTCL) SS Bypassing Indore (New POWERGRID) SS for interconnection with Bina-Indore Line {under contingency plan for power evacuation of NTPC-VSTPP# 4 Generation Project} associated with Sasan UMPP TS in Western Region for tariff block 2009-14 period.

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12	2012-13	2013-14
Asset-1 LILO of 400 kV D/C Vindhyachal-Jabalpur Ckt. 3 & 4 TL at Sasan	1.3.2012	20.31	289.19	325.31
Asset-2 765 kV S/C Sasan - Satna ckt - I TL alongwith associated bays at Satna (under contingency Plan for Power evacuation of NTPC-V STPP-4).	1.3.2012	827.72	10608.56	11055.11
Asset-3 765 kV S/C Satna - Bina Ckt 1 TL alongwith associated bays at Satna and Bina S/S (under contingency Plan for Power evacuation of NTPC-V STPP-4)	1.2.2012	1463.04	9208.08	9459.27
Asset-4 765 kV S/C Bina - Indore TL alongwith associated bays at Bina S/S (Bypassing Indor (PGCIL) S/S {under contingency Plan for Power evacuation of NTPC-V STPP-4})	1.4.2012	NIL	8452.64	8606.18
Asset-5 400 D/C (Quad) Indore (New) - Indore (MPPTCL) TL alongwith associated bays at Indore (MPPTCL) SS Bypassong Indore (New PGCIL) S/S for Interconnection with Bina - Indore Line {under contingency Plan for Power evacuation of NTPC-V STPP-4}	1.4.2012	Nil	2163.94	2256.86

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12	2012-13	2013-14
Asset-1 LILO of 400 kV D/C Vindhyachal-Jabalpur Ckt. 3 & 4 TL at Sasan	1.3.2012	18.28	260.27	292.78
Asset-2 765 kV S/C Sasan - Satna ckt - I TL alongwith associated bays at Satna (under contingency Plan for Power evacuation of NTPC-V STPP-4)	1.3.2012	744.95	9547.70	9949.60
Asset-3 765 kV S/C Satna - Bina Ckt 1 TL alongwith associated bays at Satna and Bina S/S (under contingency Plan for Power evacuation of NTPC-V STPP-4)	1.2.2012	1316.74	8287.27	8513.34
Asset-4 765 kV S/C Bina - Indore TL alongwith assocaited bays at Bina S/S (Bypassing Indor (PGCIL) S/S {under contingency Plan for Power evacuation of NTPC-V STPP-4})	1.4.2012	Nil	7607.38	7745.56
Asset-5 400 D/C (Quad) Indore (New) - Indore (MPPTCL) TL alongwith associated bays at Indore (MPPTCL) SS Bypassong Indore (New PGCIL) S/S for Intercinnection with Bina - Indore Line {under contingency Plan for Power evacuation of NTPC-V STPP-4}	1.4.2012	Nil	1947.55	2031.17

Annexure-XI

Petition No. 103/TT/2012

Provisional transmission tariff for 400 kV D/C (QUAD) Mauda-Wardha TL with associated bays at Wardha S/S under Mauda TS in Western Region for tariff block 2009-14 period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-data)	2012-13	2013-14
400 kV D/C (Quad) Mauda – Wardha transmission line along with associated bays	1.2.2012	768.13	4644.50	4573.77

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-data)	2012-13	2013-14
400 kV D/C (Quad) Mauda – Wardha transmission line along with associated bays	1.2.2012	691.32	4180.05	4116.39

Annexure-XII

Petition No. 104/TT/2012

Provisional transmission tariff for (i) 400 kV D/C Mundra - Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) and 400 kV D/C Bachao - Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S, 400kV D/C Mundra - Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S under ATS for Mundra (4000MW) UMPP for the period from DOCO to 31.3.2014

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-data)	2012-13	2013-14
400kV D/C Mundra-Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) and 400 kV D/C Bachao - Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S, 400 kV D/C Mundra - Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S	1.12.2011	4621.64	19449.94	19975.06

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (pro-data)	2012-13	2013-14
400kV D/C Mundra-Bachchau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) (Ant. DOCO: 01.06.2011) and 400 kV D/C Bachao - Ranchodpura TL with associated bays at Bachau and Ranchodpura S/S (Ant. DOCO 01.01.2012), 400 kV D/C Mundra - Limbdi TL (Triple Snowbird) with associated bays at Limbdi S/S	1.12.2011	4159.48	17504.95	17977.55

Annexure-XIII

Petition No. 107/TT/2012

Provisional transmission tariff for (i) One Ckt of part of 400 KV Korba- Birsinghpur D/C line (from Korba Gantry to LILO point) Loc.- 179/2 of Balco TPS, (ii) Combined Assets of (i) & One Ckt of Part of 400kV Korba- Birsinghpur D/C line (from Korba Gantry to LILO point) Loc.-179/2 along with bay at Korba and D/C line from Loc 179/2 to 176/0 of Vandana TPS & (iii) Combined Assets of (ii) & Balance portion of 400 kV D/C Korba-Birsinghpur TL (from LILO point 176/0 (take off for Vandana Vidyut) to Birsinghpur (MP) under WRSS-II, Set D Scheme of Western Region for tariff block 2009-14 period.

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
One Ckt of Part of 400kV Korba Birsinghpur D/C Line (from Korba Gantry to LILO point) LOC-179/2 of Balco TPS	1.8.2011	94.15	Nil	Nil
One Ckt of Part of 400 kV Korba-Birsinghpur D/C line (from Korba Gantry to LILO point) Loc 179/2) alongwith bay at Korba and D/C line from Loc 179/2 to 176/0 of Vandana TPS	1.12.2011	152.49	Nil	Nil
Balance portion of 400 kV D/C Korba-Birshinghpur TL (from LILO point 176/0 (take off for Vandana Vidyut) to Birsinghpur (MO)	1.3.2012	345.27	4193.80	4168.36

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
One Ckt of Part of 400kV Korba Birsinghpur D/C Line (from Korba Gantry to LILO point) LOC-179/2 of Balco TPS	1.8.2011	80.03	Nil	Nil
One Ckt of Part of 400 kV Korba-Birsinghpur D/C line (from Korba Gantry to LILO point) Loc 179/2) alongwith bay at Korba and D/C line from Loc 179/2 to 176/0 of Vandana TPS	1.12.2011	129.62	Nil	Nil
Balance portion of 400 kV D/C Korba-Birshinghpur TL (from LILO point 176/0 (take off for Vandana Vidyut) to Birsinghpur (MO)	1.3.2012	293.48	3564.73	3543.12

Annexure-XIV

Petition No. 109/TT/2012

Provisional transmission tariff for (i) ICT III at 400/220 kV Pune s/s along with associated bays (ii) Combined Assets of ICT III at 400/220 kV Pune s/s along with associated bays and ICT III at Wardha s/s along with associated bays under WRSS VI Scheme in Western Region for tariff block 2009-14 period

1. The petitioner has claimed the following annual transmission charges as per the petition:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
ICT III at 400/220 kV Pune s/s along with associated bays	1.11.2011	165.26	Clubbed with Asset II	
Combined Assets of ICT III at 400/220 kV Pune s/s along with associated bays and ICT III at Wardha s/s along with associated bays	1.3.2012	86.69	1100.63	1129.06

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:-

(₹ in lakh)

Asset	Anticipated DOCO/DOCO	2011-12 (Pro-rata)	2012-13	2013-14
ICT III at 400/220 kV Pune s/s along with associated bays	1.11.2011	140.47	Clubbed with Asset II	
Combined Assets of ICT III at 400/220 kV Pune s/s along with associated bays and ICT III at Wardha s/s along with associated bays	1.3.2012	73.69	935.54	959.70